

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1542  
ANSWERED ON:05.03.2010  
JANANI SURAKSHA YOJANA  
Mani Shri Jose K.;Ramkishun Shri

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has put in place any mechanism to ensure that equitable standards are maintained for all the female patients under the Janani Suraksha Yojana,
- (b) if so, the details thereof; and
- (c) the measures taken or proposed to be taken to ensure that the Rs. 500 for every institutional delivery is reaching the women without any diversion?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) to (c): Janani Suraksha Yojana (JSY) is a safe motherhood intervention being implemented with the objective of reducing maternal mortality by promoting institutional delivery. This is implemented in all States and Union Territories with a special focus on Low Performing States (LPS). All pregnant women delivering in government health centres like sub-centre, PHC/CHC/FRU/general wards of District and State Hospitals or accredited private institutions are eligible for a cash assistance of Rs. 1400/- in rural areas and Rs. 1000/- in urban areas. In High Performing States (HPS), below Poverty Line (BPL) pregnant women, aged 19 years and above and all SC & ST pregnant women delivering in government or accredited private health institutions are entitled for cash assistance of Rs. 700/- in rural areas and Rs. 600/- in urban areas. The cash assistance in high performing states is also available only up to 02 live births.

In both LPS and HPS, BPL pregnant women aged 19 years and above, preferring to deliver at home are entitled to cash assistance of Rs. 500/- per delivery, subject to two live births.

The Government of India has put in place several mechanisms that would strengthen the monitoring and evaluation system of JSY. These are through regular performance measurement surveys, community monitoring, quality assurance etc. The programme management units have been established at State/District and Block level to monitor the performance of the programme in these areas through regular field visits and evaluation of data. The disbursement of cash assistance to the beneficiaries is made through cheques. The JSY guidelines provide for establishment of grievance redressal cell under the District Project Management Unit. The list of JSY beneficiaries along with the date of disbursement of cash has to be displayed on the display board at the sub centre, PHC/CHC/District Hospitals. Major efforts are being made for the publicity of JSY in all the States through newspapers, advertisements, hoardings, posters, pamphlets, leaflets, and also through village health and sanitation committees.